

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):  
Advocate for  
Applicant(s) :

Respondent(s) :

Respondent (s) :

| Notes of the registry | Orders of the Tribunal |
|-----------------------|------------------------|
|-----------------------|------------------------|

OA No.170/2013 with MA No.258/2013

Date of Order : 29.01.2016

Mr. Nitin Trivedi, counsel for the applicant.

Mr. Sunil Bhandari, counsel for the respondents No. 1 to 3.

Mr. Manoj Bhandari & Govind Suthar, counsel for respondents No. 4 to 6.

Counsel for the applicant submits that the relief claimed for by the applicant is granted by the respondents and therefore the OA has become infructuous.

In view of the above, the OA is disposed of with a liberty to the applicant to raise the issue again without the structure of res judicata, if need be. No costs.

  
[Ms. Praveen Mahajan]  
Administrative Member

✓  
[Dr.K.B. Suresh]  
Judicial Member

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